

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	CM APPL. 21403/2025 CM APPL. 21404/2025 In W.P.(C)-3138/2025	MS STESALIT LIMITED & ANR. V/s UNION OF INDIA & ORS.	DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) UNION OF INDIA, GSTC, TPRU, DGGI(UOIDHC@GMAIL.COM, GSTC.SECRETARIAT@GOV.IN, TPRU@NIC.IN, DGGI.CDZU@GOV.IN)(1123384193)(RESPONDENT) DIVYUAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR (LISTING)

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